

<i>Authority to competent to waive/ refund demurrage charges</i>	<i>Maximum powers for waival/refund per wagon</i>
General Manager	Full powers.
Chief Commercial Superintendent/ Chief Operating Superintendent/ Chief Marketing Superintendent/ Chief Claims Officer/ Divisional Railway Manager.	
Addl. Divisional Railway Manger and Jr. Administrative Grade Officer.	Rs. 6,000/-
Sr. Scale Officer	Rs. 3,000/-
Assistant Officer	Rs.1,500/-

(b) No such complaint has been received during the last two years in Northern Railway.

(c) Guidelines have been laid down for proper exercise of powers by the Railway Officers in this regard.

Retiring Room facility to Employees availing LTC

3104. SHRIRAJNATH SONKAR SHAS-
TRI: Will the Minister of RAILWAY be pleased to state:

(a) whether there is any proposal to provide railway retiring rooms at concessional rates to the Government servant availing Leave Travel Concession facility;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the prevalent rates for the retiring rooms?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL-
LIKARJUN): (a) and (b). No, Sir, The retiring
room charges are kept very reasonable and
minimal leaving no scope for allowing any
concession.

(c) The retiring room charges vary from
station to station depending upon the place,
the type of the retiring room and the facilities
provided therein.

[*Translation*]

Reservation Quota for Lucknow from Kotdwar and Dehradun

3105. SHRI BHUWAN CHANDRA
KHANDURI: Will the Minister of RAILWAY
be pleased to state:

(a) the reservation quota fixed for Kotdwar and Dehradun in various trains including 10 Dn for Lucknow;

(b) whether the reservation quota from both these stations has been reduced considerable;

(c) if so, whether the Government propose to restore the previous reservation

quota for these stations; and

(d) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) The following reservation quotas are available at Kotdwar and Dehradun for Lucknow:

	<i>Train</i>	<i>1st Class</i>	<i>A.C. 2-tier</i>	<i>II Class berths</i>
KOTWAR:	3010 Doon Express	—	2	40
DEHRADUN:	3010 Doon Express	13	35	60
	4266 Varanasi Express	12	—	122

(b) The quota allotted to Kotdwar for Lucknow in 3010 Dn only was reduced in II class from 64 to 40 berths and in IIAC from 4 to 2 from 1.7.1991. Simultaneously, the quota at Dehradun was increased from 28 to 35 in IIAC.

(c) No, Sir.

(d) Adjustment have been made on the basis of utilisation of the reservation quota.

[English]

Implementation of National Forest Policy in Garhwal

3106. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the areas in which Garhwal hill districts so far covered under the National Forest Policy, 1989; and

(b) the details of the forestry programmes undertaken in those districts?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) National Forest Policy, 1988 is applicable to the entire country including the districts of Garhwal.

(b) As per information available from Government of Uttar Pradesh, following forestry programmes are under implementation in the districts of Garhwal region:-

1. Industrial and pulpwood plantation
2. Fuel and fodder plantation
3. Fodder development and afforestation
4. Energy plantation
5. Afforestation through van panchayats
6. River valley project in the valley of Ram Ganga
7. Flood prone River scheme in the Indo-Gangetic Basin
8. Integrated wasteland development project